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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/182/2016
NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others
NAME OF THE RESPONDENT(S) : M/s CIGFIL Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	R. VIDHYA SHANKAR	ADVOCATE FOR PETITIONERS	R. Vidhya Shankar
2.	Archana for Thiriyambale Kannan Senior Counsel R. Murari	Counsel for Respondents 288	

ORDER

Shri R Vidhya Shankar, counsel for petitioner present. Shri R Murari, senior counsel for R2 & R3 present. The Chartered Accountant, representing R4, contacted the counsel for R2 & R3 and informed that he would be attending before this Bench today. Both the counsels sought time to submit final arguments. Time extended at request. Put up on **01.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)